

Central Administrative Tribunal
Principal Bench: New Delhi

O.A. No. 228/2001

New Delhi this the 13th day of March, 2002

(19)

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J)
Hon'ble Shri V.K. Majotra, Member (A)

Dr. Bibha Rani (PSO Lie Detection Division)
W/o Sri RN.Ray,
R/o 240, Kailash Hills,
New Delhi-65. -Applicant

(By Advocate: Shri K.Kumar)

Versus

1. Union of India (MHA) through its
Secretary, North Block, New Delhi-110 001
2. Central Bureau of Investigation (MHA)
through its Director, Block III, CGO
Complex, Lodhi Road, New Delhi-110 003
3. Central Forensic Science Laboratory,
through its Director, Block IV, CGO
Complex, Lodhi Road, New Delhi-110 003
4. Union Public Service Commission,
through its Secretary, Dholpur House
Shahjahan Road, New Delhi-110 011.
5. Department of Personnel & Training,
through its Secretary, North Block,
New Delhi-110 001.
6. Dr. S.C. Mittal,
Principal Scientific Officer,
(Documents Division), C.F.S.L, C.B.I.
Block IV, CGO Complex, Lodhi Road,
New Delhi-3.
7. Shri Rup Singh,
Principal Scientific Officer (Ballistics)
C.F.S.L., CNI, Block IV, CGO Complex,
Lodhi Road, New Delhi-3.
8. Shri V.K. Khanna,
Principal Scientific Officer, (Documents)
C.F.S.L., CBI, Block IV, CGO Complex,
Lodhi Road, New Delhi-3.

-Respondents

(By Advocate: Shri R.N. Singh, proxy for
Shri R.V. Sinha)

ORDER (Oral)

Hon'ble Smt. Lakshmi Swaminathan, Vice-Chairman (J)

After hearing both the learned counsel for some

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time, Shri K.Kumar learned counsel for applicant seeks permission to withdraw the OA. The OA is dismissed as withdrawn with liberty to proceed in the matter, if so advised, in accordance with law.

V.K. Majotra
(V.K. Majotra)
Member (A)

Lakshmi Swaminathan
(Smt. Lakshmi Swaminathan)
Vice-Chairman (J)

cc.

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